

**GOVERNMENT OF MEGHALAYA
POLITICAL DEPARTMENT**

ORDER

No. POL.75/2020/PtI/39

Dated: Shillong the 27th May, 2020

In continuation to Order No. POL.75/2020/PtI/26, dated 6th May, 2020 the following additional activities are permitted in the Urban areas of the State with immediate effect:

1. Opening of the following shops operating from fixed premises:
 - a. Products and clothes for new-born babies.
 - b. Textiles and readymade garments.
 - c. Kitchen Utensils.
 - d. Household Electronics.
 - e. Automobile Showrooms.
2. Operation of the following services:
 - a. Kitchen Appliances Repair Services.
 - b. Travel Agencies.

Deputy Commissioners shall regulate the schedule and timing of operations. Deputy Commissioners may restrict the activities and number of shops to be opened as well as the locations depending on the local situation and to meet the social distancing norms.

Deputy Commissioners shall ensure strict compliance to all protocols and guidelines prescribed by the Ministry of Home Affairs, Govt. of India and Ministry of Health and Family Welfare, Govt. of India.



(M.S. Rao)

Chief Secretary

Government of Meghalaya

Memo POL.75/2020/PtI/38-A

Dated: Shillong the 27th May, 2020

Copy to:-

1. The Secretary to the Governor of Meghalaya for kind information of the Hon'ble Governor.
2. The Private Secretary to the Chief Minister, Meghalaya for kind information of the Chief Minister.